



## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 08.02.2018 AT 10.30 AM

ATTENDANCE-COM-ORDER SHEET OF THE HEARING HELD ON 06.02.2016 AT 10.50 AM				
TRANSFER PETITION NO.	TP No.10/HDB/2016			
COMPANY PETITION/APPLICATION NO.				
	CP No.4/2008			
NAME OF THE COMPANY	Mancherial Cement Company Pvt Ltd			
NAME OF THE PETITIONER(S)	Chandrakant Agarwal & (12) Others			
NAME OF THE RESPONDENT(S)	Mancherial Cement Company Pvt Ltd & (45)			
	Others			
UNDER SECTION	397/398			

## **Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Bipin Shylea	Adv.	982004668	4 12

## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Tor impleeding Response	PCS	9849056652	4

## **ORDER**

Heard Mr. Bipin Shukla, Learned Counsel for the Petitioner. Mr. S. Chidambaram, Learned PCS for the Respondent. At their request the case is posted to 07.03.2018. Meanwhile they are directed to complete all pleadings and get ready to argue on main CP.

Member (Tech)

Member (Judl)